

cess from all persons or local authorities consuming water. According to the provisions of the Act the cess so collected is to be first deposited in the Consolidated Fund of India. This is later redistributed to them in accordance with the formula prescribed by the Central Government.

(e) and (f). The issue of the cess reimbursement formula has been discussed with the Central and State Pollution Control Boards in various meetings. A number of State Boards have demanded higher reimbursement of the cess collected to meet their increasing commitments towards programmes for abatement of pollution. A revised formula for reimbursement to the State Pollution Control Boards has been evolved.

(g) The Government has approved a proposal to enhance the existing water cess rates approximately 3 folds under the Water (Prevention and Control of Pollution) Cess Act, 1977 with a view to augment the financial resources of the Pollution Control Boards.

#### **Distance Education**

6939. SHRI MANPHOOL SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the names and addresses of universities and institutions in India which offer courses leading to or equivalent to MBA degree through distance learning;

(b) the names and addresses of the institutions/bodies, recognised by the All India Council of Technical Education, which offer diploma and degree courses in business management, business administration and financial management respectively through distance learning;

(c) whether All India Management Association, "Management House", 14 Institutional Area, Lodi Road, New Delhi is a recognised Institution; and

(d) if so, the details of courses offered by the Institution?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) and (b). The information is being collected and will be laid on the Table of the House.

(c) and (d). The All India Council for Technical Education has approved (i) PG Diploma in Management (Modular) and (ii) Post Graduate Diploma in Technology Management (Modular) conducted by the All India Management Association, New Delhi. The Govt. of India had recognised in 1980, the Graduate Diploma in Management of the All India Management Association, New Delhi provisionally for a period of three years for the purposes of recruitment of superior posts under the Central Govt.

[Translation]

#### **Rose Buds**

6940. SHRI RAM SINGH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether a schemes has been formulated by a private company of Saharanpur to develop rose buds separately or in collaboration with Delmes and Indo-Flora Company of Holland;

(b) if so, the details in regard .to this scheme alongwith the area of land in hectares where the buds are proposed to be developed, the total investment likely to be made therein and the extent of foreign exchange likely to be accrued therefrom;

(c) whether permission was granted for felling only 150 trees for implementation of this scheme but the company undertaken felling of more than 3000 trees from 300 acres of Mango garden;

(d) whether the Government have received complaints/ representations in this regard;

(e) if so, the details thereof and the action taken thereon; and

(f) the persons found guilty and the action taken by the Government against them?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (f). Information is being collected from the Government of Uttar Pradesh and will be laid on the Table of the House.

(d) and (e). Yes Sir, we have received a complaint in this regard from Shri Ram Singh, Hon'ble Member of Parliament and forwarded it to the State Government of Uttar Pradesh for furnishing a report on the action taken in the matter. Their reply is awaited.

#### **Uniform School Education System**

6941. SHRI NAWAL KISHORE RAI :  
SHRI GUMAN MAL LODHA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have gone through the reports of D.S. Kothari Commission and Acharya Ram Murthy Committee constituted in 1964-66 and 1990 respectively;

(b) if so, the details thereof;

(c) whether the Government have taken any effective steps so far to introduce a uniform school education system in the country; if so, details thereof;

(d) if not, the reasons therefor; and

(e) the future scheme and target fixed by the Government in this regard?